SHRI BAPUSAHEB PARULEKAR: There is no ber

MR. SPEAKER: Shri Rup Chand Pal

(Interruptions)

MR. SPEAKER: Nothing should be recorded.

(Interruptions) \*\*

MR. SPEAKER: This is absolutely incorrect, false and baseless.

SHRI G. M. BANATWALLA (Ponnani): There is a point of order.

There is a peculiar situation under this Rule 60. You have given your consent to one adjournment motion which was not moved or anything like that. We have given several adjournment motions. There is my adjournment motion on communal violence. At least let us know the reason why you are not taking it up so that we may not go on repeating it every day.

MR. SPEAKER: You can come to me I am not supposed to give....

SHRI G. M. BANATWALLA: I may repeat my adjournment motion on communal violence for tomorrow.

MR SPEAKER: It is your discretion

SHR! G. M. BANATWALLA: Please let us know the reason why you are disallowing

## 12.48 hrs

PAPERS LAID ON THE TABLE Indian Telegraphs (Fourth and Fifth Amdt ) Rules, 1980

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

(1) The Indian Telegraphs (Fourth Amendment) Rules, 1980, pub-

lished in Notification No. GSR 492(E) in Gazette of India dated the 27th August, 1980.

(2) The Indian Telegraph (Fifth Amendment) Rules, 1980, published in Notification No. GSR 549(E) in Gazette of India dated the 25th September, 1980.

[Placed in Library. See. No. LT-1293/80.]

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY FOR 1979-80

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1979-80.
- (2) A copy of the Review (Hindi and English versions) by Government on the working of the Indian Institute of Technology, Bombay, for the year 1979-80.

[Placed in Library. See No. LT-1294/80.]

SHRI RAM JETHMALANI (Bombay North West): I am entitled to make my comments on the Papers to be laid on the Table.

(Interruptions)

द्याचार्यं भगवान देव (ग्रजमेर): मैं जानना चाहता हूं कि माननीय जेठमलानी जी ने वान ग्राउट किया है या नहीं?

ग्रध्यक्ष महोदय: वह बैठे हुए है। कैसे वाक ग्राउट हुग्रा?

SHRI RAM JETHMALANI: I had walked out and I have come back.
(Interruptions)

<sup>\*\*</sup>Not recorded.